## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

C.P.No.19/2008

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th November 2017, 10.30 A.M.

Name of the Company Pawan Kumar Patodia-Versus-Ashoka Manufacturing Ltd & Ors.

Under Section		397/398		
SI. No.	Represent	gnation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	SAPTARSH	BANERJEE	RespNo. 5	5. Banju
1.	RATNANHO	BANERBI	LOVOETTE   D. I	tion

2. AVLDIP

1. MV ABHRAJIT MITAA SR.ADVOCATE

2. MISS RAJSHREE KAJARIA, ADVOCATE

1,374

1,1117

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1, 3 4 and 5 are present.

Ld. Counsel for both the parties have informed that as per order of the Hon'ble High Court at Calcutta, mediation process is going on and on this basis both the parties made a joint request for further time. Prayer is allowed.

List on 03/01/2018.

(Jinan K.R.)

Sel

Member (J)

(Vijai Pratap Singh) Member (J)

Sd

KALMANIO GANERSI

2. KULDIP MALLIKAUS